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19-12-2000

OA. 7/4/93

Hon. Mr. Justice R.K. Trivedi, V.C.  
Hon. Mr. S. Dayal, AM

Sri Anil Kumar, learned counsel for the applicant, states that the applicant is not responding, though several letters have been written to him, and it appears that he has lost the interest in the dispute. The application is accordingly dismissed for want of prosecution. No order as to costs. Sri Rankej Srivastava, brief holder for Sri Satish Chaturvedi is present.

A.M.

V.C.

Nelly